

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/101/(IB)/2017  
**NAME OF THE PETITIONER(S)** : R. RAVINDRAN  
**NAME OF THE RESPONDENT(S)** : KAPPAVAAR TEXTILES LTD  
**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	M/SP. VALLJAPPAN S. M. S. SHRIRAM NARAYANAN	Counsel for Respondent.	S.M.S. Shriram Narayanan 2/6/17
2.	K.M. Anand	Counsel for petitioner	K.M. Anand 2/6/17

**ORDER**

Counsel for petitioner present. At this juncture, counsel Shri S M S Shriram Narayanan caused appearance on behalf of respondents. The parties have submitted that pleadings are complete. Therefore the matter is posted for arguments. Put up on 13.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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